CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.593/2015 in OA No.2966/2013

New Delhi, this the 20th day of February, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. P.K.Basu, Member (A)

- 1. Mr. Yogesh Kumar s/o Mr. Babu Ram H.No.160 Krishna Colony Palwal Pin 121102 (Haryana)
- 2. Mr. Sonu s/o Mr. Sri Ram H.No.889 Kripal Nagar PO ECE Factory Sonepat (Haryana)
- 3. Ms. Kanchan Takuli d/o Mr. Rajendra Singh Takuli r/o Swati Working Girls Hostels room No.310 Mandir Marg, New Delhi-1
- 4. Mrs. Sunita Devi w/o Mr. Baljeet Singh C-54 Ranapark, Siraspur Delhi-42
- 5. Mrs. Rachna d/o Mr. Jaipal Singh r/o RZ-688 A Indra Park Street No.30 Palam Colony, New Delhi-45.
- 6. Kumari Madhu Mala Singha w/o Mr. Upender Mandal H.No.RZB-169, Nihar VIhar Nangloi JAT, New Delhi-41.
- 7. Ms. Poonam Katoch d/o late Mr. Pratap Chand Katoch r/o H.No.WZ-108/1A Rishi Nagar Ranibagh Delhi-34.
- 8. Ms. Raj Laxmi d/o Mr. Devi Ram r/o H.No.1245 Sector-4 R K Puram, New Delhi.

- Mr. Ram Prasad Meena s/o Mr. Khyali Ram Meena Vill Nagal Dharmu PO Ballupura Teh. Rajgarh Distt. Alwar (Rajasthan).
- 10. Ms. Kasvita Mehta d/o Mr. Vinay Mehta r/o A-438, Nehru Vihar, Near Timarpur Delhi-54.
- 11. Ms. Neha Sehgal d/o Mr. Deepak Sehgal r/o H.No.16/51B Second Floor, Tilak Nagar New Delhi-18.
- 12. Mr. Junaid Alam s/o Mohd. Daud r/o E-276 J J Camp Anand Vihar, New Delhi-92.
- 13. Ms. Bhawma d/o Mr. Bhan Prakash r/o D-40 Gharoli
 Mayur Vihar Phase III
 New Delhi-96.
- 14. Ms. Reena d/o Mr. Phool Singh r/o WZ-748 Naraina Village New Delhi.
- 15. Ms. Shalu d/o Mr. Kamal Suryan r/o RZ-16/B (64) Gali No.1 Main Sagarpur Near Pathak Clinic New Delhi-46
- 16. Ms. Swati Sonal d/o Mr. Pawan Kumar roy r/o 79/3H Chandan Vihar West Sant Nagar Burari, Delhi-84.
- 17. Ms. Priyanka d/o Daya Nand Rz/o WZ-365-A Basai Darapur New Delhi-15.

....Applicants

(By Advocate: Mr. N K Singh for Ms. Avnish Ahlawat)

Versus

- The Secretary,
 Ministry of Health & Family Welfare
 Room No.156 Wing A
 Nirman Bhawan, New Delhi-11.
- 2. The Medical Superintendent Dr. Ram Manohar Lohia Hospital

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Baba Kharak Singh Marg New Delhi-1.

.... Respondents.

(By Advocate: Shri U. Srivastava for Ms. Ruby Sharma)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

When this matter is taken up, the learned counsel for the respondents while producing a speaking order dated 31.01.2017, a copy of which has already been served to the applicant's counsel submits that they have fully complied with the Order of this Tribunal.

2. In view of the compliance of the order of this Tribunal, the Contempt Petition is closed and notice issued to the respondent is discharged. No costs.

(P.K.BASU) Member (A) (V. AJAY KUMAR) Member (J)

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